

COUNCIL OF STATES

Tuesday, 25th August 1953

The Council met at a quarter past eight of the clock, Mr. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

*30. [The questioner (Shri Rahmath-Ullah) was absent.]

PURCHASE OF MANUSCRIPTS

*31. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) the amount spent annually from 1948 onwards on the purchase of manuscripts;

(b) what are the languages in which these manuscripts are written; and

(c) whether all the manuscripts are decipherable?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a), (b) and (c). Information is being collected and will be placed on the Table of the House.

SHRI M. VALIULLA: The information is not available even for one year! From 1948 onwards we are asking this.

SHRI K. D. MALAVIYA: Unfortunately this question has been put in too general a way and the information that we get from the State Governments is rather confusing. Besides, it is difficult to make specific enquiries because of the sweeping nature of enquiries made in this connection.

SHRI M. VALIULLA: Is it not possible for the hon. Minister to tell me the number of languages in which the manuscripts are found?

SHRI K. D. MALAVIYA: I am not in a position to let the hon. Member

know all about it. I have myself made some enquiries and I shall catalogue them and will let him know when everything is ready.

SHRI S. N. MAZUMDAR: Have the Government tried to obtain an idea about the number of old manuscripts lying with private persons in the country?

SHRI K. D. MALAVIYA: I can give no idea just now.

SHRI S. N. MAZUMDAR: Is it a fact that there are instances where rare manuscripts after being collected have not been taken proper care of?

SHRI K. D. MALAVIYA: I take that information from the hon. Member but it may not be.

SHRI S. N. MAZUMDAR: Is it a fact that the Ladak manuscripts which were brought from there during the tour of the Prime Minister there have not been properly attended to?

SHRI K. D. MALAVIYA: I am not aware of it.

SHRI S. N. MAZUMDAR: Will he make an enquiry?

MR. CHAIRMAN: Yes, he will make enquiries and give you all the information.

MISSIONARIES FROM THE COMMONWEALTH COUNTRIES

*32. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of missionaries who came to India from 1948 onwards from the Commonwealth countries;

(b) how many such missionaries have returned to their countries during the same period; and

(c) how many missionaries, both from Commonwealth and other countries, are now doing social work in India?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The information asked for is not available since nationals of Commonwealth countries are not subject to registration under the Registration of Foreigners Rules, 1939, which is the one means of collecting statistics regarding the number of persons visiting India from abroad.

(c) A statement giving the required information in so far as missionaries from non-Commonwealth countries are concerned is laid on the Table of the House.

STATEMENT BY NATIONALITY OF FOREIGN MISSIONARIES AS ON THE 31ST DECEMBER 1952 ENGAGED ON SOCIAL WORK.

Nationality.	No. of social workers
American	.. 332
Argentinian	.. 3
Armenian	.. 19
Austrian	.. 3
Belgian	.. 70
Brazilian	.. 1
Burmese	.. 9
Chinese	.. 11
Danish	.. 8
Dutch	.. 43
Finnish	.. 6
French	.. 83
German	.. 33
Greek	.. 1
Hungarian	.. 7
Italian	.. 78
Japanese	.. 1
Latvian	.. 1
Luxembourger	.. 3
Norwegian	.. 20
Philippino	.. 2
Polish	.. 1
Portuguese	.. 1
Rumanian	.. 1
Spanish	.. 43
Swedish	.. 48
Swiss	.. 12
Thai	.. 7
Yugoslav	.. 2
TOTAL	.. 849

SHRI M. VALIULLA: When foreigners from the Commonwealth countries visit India, should not the Government of India know what they come here for?

SHRI B. N. DATAR: They are exempt from the Registration of Foreigners Rules, 1939, as I have already stated.

SHRI M. VALIULLA: Does he mean to say that the Government of India should not ask them the purposes for which they come and should not find out what they actually do here?

SHRI B. N. DATAR: It is difficult to find the information about them.

SHRI T. V. KAMALASWAMY: Did the Government address the missionaries to furnish them with the number of missions that are working here?

SHRI B. N. DATAR: We ask them to furnish us with the information whenever new persons come in.

DR. P. C. MITRA: Is it a fact that such missionaries are actively engaged in spreading Christianity among the Nagas?

SHRI B. N. DATAR: Sir, I have answered some questions on that subject already. There are only a few persons who were engaged in carrying on this work—not many.

SHRI P. SUNDARAYYA: Inasmuch as the information is furnished by the missionaries, what is their number?

SHRI B. N. DATAR: I should like to have notice.

SHRI P. SUNDARAYYA: You said that you asked all new missionaries to send you the information and so the Minister must have got that information.

SHRI B. N. DATAR: That is the rule, namely, whenever new persons

want to come in and old persons want to go out, we ask for certain information and then we either admit them or reject their applications.

SHRI P. SUNDARAYYA: What is the result of that information which you have received?

SHRI B. N. DATAR: The result depends on the information that we obtain.

SHRI P. SUNDARAYYA: Exactly what is that information? You should have got it when the question was put about 10 days back.

SHRI B. N. DATAR: I do not follow the trend of the hon. Member's question. Now as far as I could follow, the question was in respect of new entrants but my hon. friend there asks specifically about the missionaries working amongst the Nagas. They are entitled to be.....

MR. CHAIRMAN: If you address the new entrants and obtain information from them, what is the action which you have taken on the information thus obtained? That is the question.

SHRI B. N. DATAR: We get this information first, i.e. before they come to India. Now an entrant cannot enter merely as a matter of course. He has to make an application. Then we make enquiries about his antecedents, etc., and then either allow him or reject his application.

SHRI P. SUNDARAYYA: The main question specifically asks, "What is the number of missionaries who came to India from 1948 onwards from the Commonwealth countries?" And the answer says that the information is not available because nationals of Commonwealth countries are not liable for registration. To a supplementary question you have answered that in respect of new entrants who want to enter India as well as in the case of the old residents

who want to leave India you ask them to furnish you with information previous to their coming and going probably because that is the order of the Government. You must have received that information at least in so far as the new entrants are concerned. I am asking: what is the number of new entrants? At least that information could have been given in this connection.

SHRI B. N. DATAR: The question relates to certain classes of missionaries—not all.

SHRI K. S. HEGDE: Is it not desirable that some machinery should be there to ascertain the number who are already there?

SHRI B. N. DATAR: We have a machinery and we use it whenever it becomes necessary. We do not use it as a matter of course.

SHRI T. V. KAMALASWAMY: The question specifically requires information about the missionaries from other countries but that information has not been given.

SHRI B. N. DATAR: I may tell my hon. friend that we have given that information in the statement.

SHRI M. VALIULLA: In the statement the number is shown as 849. May I know how many of them are there without doing any social work?

SHRI B. N. DATAR: They come for different categories of work, either as doctors or teachers or nurses or technicians or as administrative personnel. Some come also as students.

SHRI M. VALIULLA: The doctors and the technicians are not included in that figure, I believe?

SHRI B. N. DATAR: They are not included.

SHRI M. VALIULLA: So how many are missionaries who are doing work other than social work?

SHRI B. N. DATAR: There are only a few; they are administrative personnel or evangelists.

INDIAN INSURANCE COMPANIES ABROAD

*33. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) what steps, if any, Government have taken to encourage Indian insurance companies to operate abroad;

(b) in how many places outside India Indian insurance companies are carrying on their operations;

(c) what are India's invisible earnings on account of the operations of the Indian insurance companies abroad; and

(d) what are the invisible earnings of foreign countries on account of the operations of their insurance companies in India?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) No special steps in this regard have been taken by the Government but all necessary facilities are given to sound Insurance Companies to open branches abroad.

(b) In Europe, Africa, the Middle and Far Eastern countries and the West Indies.

(c) and (d). The information is not available.

SHRI M. VALIULLA: May I know, Sir, how is it that the Government of India is not keeping particulars of the invisible earnings of the insurance companies operating abroad?

SHRI M. C. SHAH: It is not possible. It is a very complicated matter and the Reserve Bank cannot maintain such an account.

SHRI M. VALIULLA: If it is not possible to keep such particulars how is it that the Government of India were able to strike their balance of payment?

SHRI M. C. SHAH: That will be the sum total of so many things. We cannot just give the break-up showing the invisible earnings of the insurance companies separately.

SHRI M. VALIULLA: Will the sum total include a part of that also?

SHRI M. C. SHAH: Yes, it will.

SHRI M. VALIULLA: If it is a part of the total may I know what are the other parts?

SHRI M. C. SHAH: As I say that is not with me and the matter being a very complicated affair the Reserve Bank does not keep any account about the small accounts that they receive.....

SHRI M. VALIULLA: Is it possible for the Government to tell me what is the premium that we pay to the foreign insurance companies operating here in India?

SHRI M. C. SHAH: I think that the main question does not relate to that and so I have not got those figures.

SHRI M. VALIULLA: What are the facilities given to the Indian companies outside.

SHRI M. C. SHAH: Exchange facilities, remittances about the claims, remittances about branches, and all other facilities that they require.

MR. CHAIRMAN: Yes, Mr. Dhage.

SHRI V. K. DHAGE: I shall not put my question, Sir, because Mr. Valiulla has already asked my question.

BASIC AND SOCIAL EDUCATION SCHEME

*34. SHRI GOVINDA REDDY: Will the Minister for EDUCATION be pleased to state:

(a) the particulars of the programme of work for the current year in the field of basic and social education; and